

Annexure-3

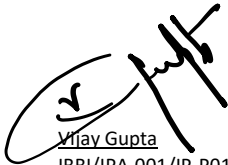
NAME OF Corporate Debtor: RAJASTHAN DRUGS AND PHARMACEUTICALS LIMITED **Date of Commencement of CIRP:** 11.11.2021

List of creditors as on 30.11.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

Sl. No.	Name of the creditor	Details of claim received		Details of claims admitted						Amount of contingent claims	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	amount claimed	amount of claims admitted	nature of claim	amount covered by security interest	amount covered by guarantee	whether related party?	% of voting share in COC					
1	Bank of Baroda	25.11.2021	19,63,82,955.60	17,54,55,311.00	Bank Loan	Yes	No	No	100	NIL	NIL	2,09,27,644.62	NIL	As per Hon'ble DRT order 10% simple interest was allowed only.



Vijay Gupta

IBBI/IPA-001/IP-P01719/2019-20/12636